COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 106 OF 2015 & IA NO. 414 OF 2018

Dated: <u>27th March, 2018</u>

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s India Power Corporation Ltd. ... Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Hemant Singh

Ms. Ankita Bafna

Counsel for the Respondent(s) : Mr. G.Sai Kumar

Mr. Manju Kaushik for R-2

Mr. Buddy A. Ranganadhan

Mr. Hasan Murtaza

Bushra Waseem for Intervener

ORDER

Issue notice on IA No. 414 of 2018 returnable on 18.04.2018. Dasti, in addition, is also permitted.

List the matter on <u>18.04.2018</u>.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

js/vt